

Sixteenth Loksabha

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Title: Regarding the Dam Safety Bill, 2018.

DR. J. JAYAVARDHAN (CHENNAI SOUTH): Mr. Deputy Speaker, Sir, the proposed Dam Safety Bill, 2018 contains clauses which violate the rights of Tamil Nadu, especially, with respect to the dams constructed by the Government of Tamil Nadu and by the neighbouring States and cause various problems in their maintenance and operation.

I urge the Central Government to take up the legislation on dam safety only after consultation with the States and after arriving at a consensus. Till then, keep in abeyance the process of legislation on Dam Safety Bill.

HON. DEPUTY SPEAKER: The House stands adjourned to meet again at 2.10 p.m.